

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
20-08-2024 AT**

CP(IB) No. 101/9/HDB/2024
u/s. 9 of IBC, 2016

IN THE MATTER OF:

M/s. Sanjay Chemicals India Pvt Ltd.

...Operational Creditor

AND

M/s. Vivin Drugs & Pharmaceuticals Pvt Ltd

...Corporate Debtor

C O R A M:-

SH. RAJEEV BHARADWAJ, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

Learned Counsel for Operational Creditor present physically.
Learned Counsel Ms G Sumathi, for Corporate Debtor present physically.
Counter not filed. Learned Counsel for Corporate Debtor prays one week time for filing counter. At request one week time is granted, subject to the condition that if counter is not filed within one week, opportunity to file counter will be forfeited. Call on 17.09.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)